

mental improvements in selected villages in different parts of the country to motivate the rural people in improving their housing conditions.

(b) The Central financial assistance to State Governments for all their State sector schemes is released in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme or head of development. The State Governments are free to utilise the block assistance for various State sector programmes, including rural housing, according to their needs and priorities. However, an outlay of Rs. 134.52 crores, which includes a component of Rs. 31.72 crores for Revised Minimum Needs Programme, has been approved under Housing for 1979-80.

(c) Till the end of the Fourth Plan, the major beneficiaries of the housing scheme were people living in urban areas. It was only during the Fifth Plan that some attempts were made to provide houses to the poor people in rural areas.

(d) Based on the progress reports received from the State Governments upto 31st March 1979, 7,98,101 houses have been completed under various social housing schemes out of which 67,083 houses are under the Village Housing Projects Scheme which is meant exclusively for the benefit of the rural poor people. 76,54,409 families of landless workers have also been provided house-sites in rural areas. Under HUDCO's financial assistance schemes, about 4,52,650 dwellings have been sanctioned out of which around 1,17,780 are for EWS in rural areas.

(e) 'Housing' is a State subject but because of the complexity and enormity of the problem, it is being tackled jointly by the Central and State Governments.

Housing in Tamil Nadu during Sixth Plan Period

76. SHRI R. V. SWAMINATHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have provided funds to the State of Tamil Nadu for building houses during the Sixth Five Year Plan out of Rs. 1539 crores allocated for housing;

(b) if so, the amount which will be provided to the Government of Tamil Nadu;

(c) whether Government have asked the State Government to furnish details of the proposed housing scheme that will be undertaken by them during the Sixth Five Year Plan;

(d) if so, whether the State Government has submitted the same;

(e) if so, the details of the plan;

(f) whether Government have stressed them to build more houses in rural areas; and

(g) how much funds will be allocated to the State Government in the first two years of the Sixth Plan?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The outlay under housing for the Five Year Plan 1978-83 in respect of Tamil Nadu has not yet been finalised. However, the outlays on housing for Tamil Nadu for the first two years of the Five Year Plan 1978-83 i.e., 1978-79 and 1979-80 are Rs. 9 crores (including Rs. 1 crores under Revised Minimum Needs Programme) and Rs. 10.50 crores (including Rs. 1.70 crores under RNMP) respectively.

(c) to (e). These details find a place in the State's Draft Five Year Plan and Annual Plan documents based on which, Planning Commission holds discussions for finalising the outlays.

(f) and (g). The emphasis in the current plan is on the construction of houses for the poorer sections of the community in rural areas. Accordingly, a sum of Rs. 500 crores has been specifically provided for rural housing under the Revised Minimum Needs Programme for the Five Year Plan 1978-83. An outlay of Rs. 9 crores (including Rs. 1 crore for RNMP) and Rs. 10.50 crores (including Rs. 1.70 crores for RNMP) respectively has been provided for implementation of housing programme in Tamil Nadu during 1978-79 and 1979-80.

Telex Machines installed in Baroda

77. SHRI F. P. GAIKWAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many Telex machines were installed in Baroda during the last four years;

(b) out of the above, how many of them refused this facility of Telex and surrendered the machines to the Department; and

(c) what were the reasons of non-availing of this facility?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) 88.

(b) 14 (Surrendered).

(c) Facility not required by the parties.

Southern States Housing Board Chairman's Conference at Bangalore

78. SHRI K. S. VEERABHADRAPPA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to a news-item in the 'Deccan Herald' of the 31st May, 1979 that first Southern States Housing Board Chairman's Conference held in Bangalore, has urged the Union Government and the Planning Commission to include Housing in the priority sector of the plan and give importance for the supply of steel, cement, coal, electricity cables and pipes to the Housing Board; and

(b) if so, what are the other recommendations and the reaction of Central Government thereon?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). There is no mention of this recommendation in the news report of 'Deccan Herald' of 31st May 1979. This Ministry has not received any of the recommendations made by the Conference. They will be examined as and when they are received.

Agency of publicity in the Ministry of Works and Housing

79. SHRI ARJUN SINGH BHADORIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the particulars of all the public sector corporations, autonomous corporations and other autonomous units and DDA under his Ministry and their publicity budget for the years 1977 and 1978;

(b) the advertising agency through which the publicity and advertising is handled and what are the credentials of this agency; and

(c) why this is not being channelised through DAVP?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). A statement is attached.